

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1506**

**TO BE ANSWERED ON THE 12<sup>TH</sup> MARCH, 2025/ PHALGUNA 21, 1946 (SAKA)**

**WEB PORTAL CREATED UNDER INTER-OPERABLE CRIMINAL JUSTICE SYSTEM (ICJS)**

**1506 # SHRI SHAMBHU SHARAN PATEL:  
SHRI BABURAM NISHAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether a web portal has been created by Government for providing citizen-centric police services under Inter-operable Criminal Justice System (ICJS);**

**(b) if so, whether the crimes committed by an individual and their criminal record would be made available on the said portal;**

**(c) whether this data can be used across the country; and**

**(d) whether the said portal has been launched in all States of the country and the details of other police services available on the said portal?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI BANDI SANJAY KUMAR)**

**(a) to (d): National Crime Records Bureau (NCRB) under the administrative purview of the Ministry of Home Affairs launched Digital Police Portal (<https://digitalpolice.gov.in>) on 21st August 2017 which provides the following citizen services at the Central level:-**

- 1. Missing Persons search**
- 2. Generate Vehicle NOC**
- 3. Proclaimed Offenders information**
- 4. Locate Nearest PS**

**In addition, the following 9 mandated citizen services being provided by State Police Citizen Portals can also be accessed through Digital Police Portal:-**

- 1. Filing of complaints to the concerned Police Station**
- 2. Obtaining the status of complaints**
- 3. Obtaining the copies of FIRs**
- 4. Details of arrested persons/ wanted criminals**
- 5. Details of missing/ kidnapped persons**
- 6. Details of stolen/ recovered vehicles, arms and other properties**
- 7. Submission of requests for issue/ renewal of various NOCs (Procession, Event / Performance, Protest/ Strike etc.)**
- 8. Verification requests for servants, employment, passport, senior citizen registrations etc.**
- 9. Portal for sharing information and enabling citizens to download required Forms**

**MHA has also launched the National Cybercrime Reporting Portal (NCRP) (<https://cybercrime.gov.in>) on 30th August 2019 where citizens can report incidences of all types of cyber crimes including cyber crimes against women and children. Citizens across the Country can access these citizen centric services through the above mentioned portals. Authorized users of Law Enforcement Agencies and State/UT Police can access Crime and Criminal database using a secure network.**

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